

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1304
TO BE ANSWERED ON 14TH DECEMBER, 2022**

POST HARVEST LOSSES

**1304. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI PRATAP CHANDRA SARANGI:
DR. RAMAPATI RAM TRIPATHI:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has estimated the transit loss of foodgrains in the post-pandemic period and if so, the details thereof;
- (b) whether the Government has incorporated the recommendations of the study conducted by NABARD Consultancy Services (NABCONS) for Ministry of Agriculture on Evaluation and Impact Assessment of Plan Scheme Post Harvest Technology and Management in tackling the post-harvest loss;
- (c) if so, the estimated reduction in the economic loss and if not, the reasons therefor; and
- (d) the details of the latest measures taken by the Government in reducing transit loss of foodgrains?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The details on the Transit Losses (TL) of foodgrains for last three years and current year is as under:

(Qty. in LMT)

Year	Quantity Moved	% of loss
2019-20*	409.64	0.23
2020-21*	618.74	0.24
2021-22*	646.89	0.22
2022-23 (upto October, 2022)**	334.61	0.24

Note: (*) indicates audited figures; (**) indicates provisional figures.

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(b) & (c): The said report is focused on the farm mechanization, to create the adequate infrastructure in rural areas to reduce the post harvest losses at farm level and better value realizations in the market. Food Corporation of India (FCI) procures, stores & handles huge quantities of foodgrains and in order to avoid any quantity loss, the procured foodgrains are stored by adopting scientific methods along with the proper storing technologies.

(d): The steps taken to control the transit losses are as under:

- **Transit Losses are reviewed in Monthly Performance Review Meeting.**
- **Review of Transit Losses at HQ/Zone/Region/District levels.**
- **Spreading of Polythene Sheet on the floor of railway wagons to retrieve the spilled-over grains.**
- **Joint Verification of high Transit Loss cases to fix responsibility. The lower limit of TL for joint verification (JV's) has been reduced from 1% to 0.75% and further 0.50% w.e.f. 01.10.2022.**
- **An experiment is being conducted in all regions for 3 months w.e.f. 01.10.2022 by making use of high security seal to avoid tempering enroute pilferage.**
- **Made-up bags accords at railhead are being accounted.**
- **Disciplinary action is being initiated against delinquents wherever abnormal/unjustified transit losses are reported**
- **Deployment of Independent Consignment Certification Squad (ICCS) at the time of loading /unloading**
